

[*Translation*]

**CONVERSION OF AUNRIHAR-
CHHAPRA LINE**

884. **SHRI VISHWANATH SHASTRI** : Will the Minister of RAILWAYS be pleased to state :

(a) the progress made so far in the conversion of Aunrihar-Chhapra railway line into broad-gauge; and

(b) by when it is likely to be completed ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) Progress as on 30-6-1991 is 6%.

(b) it is likely to be completed in 1993-94.

[*English*]

RESERVATION OF POSTS IN DESU

885. **SHRI DHARAM PAL SINGH MALIK** : Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

(a) the number of posts of Legal Officer, Asstt. Legal Officer, Legal Assistants in the Delhi Electric Supply Undertaking and the number of posts reserved for Scheduled Castes and Scheduled Tribes in each category;

(b) whether the posts reserved for SC/STs are not being filled up in each category;

(c) if so, the number of reserved posts vacant in each category; and

(d) when these posts are likely to be filled up ?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI) : (a) to (d) : DESU has a sanctioned strength of 1 Legal Officer, 7 Assistant Legal Officers and 17 Legal Assistants. Out of these posts, one post each is reserved for SC

and ST respectively in the category of Assistant Legal Officer. Reservation is not applicable in the category of Legal Officer as it involves promotion within Group 'A' posts, and Legal Assistants which are filled in by deputation/transfer. However, to give fair representation, 3 posts have been earmarked for SC and 2 for ST in the category of Legal Assistant. At present, one post each for SC and ST is vacant in the category of Assistant Legal Officer and 2 posts of ST are vacant in the category of Legal Assistant. The reserved posts would be filled by DESU in accordance with the relevant rules when suitable candidates in SC/ST category are available.

**REVISED TIMING OF BOKARO-
MADRAS EXPRESS**

886. **SHRI SRIBALLAV NANIGRAHI** : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government are aware of the difficulties faced by passengers from Orissa due to revised timing of Bokaro-Madras Express after its extension to Kerala; and

(b) if so, the steps proposed to be taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) No, Sir. The revised timings are more convenient.

(b) Does not arise.

**DIVISIONAL HEADQUARTER AT
RANGIYA**

887. **DR. JAYANTA RONGPI** : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government propose to establish a divisional headquarter at Rangiya on North East Frontier Railway;

(b) if so, the steps being taken in this regard; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) No, Sir.